NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 222/16

PETITION NUMBER

TP 205/17

NAME OF THE PETITIONER (S) :

HINDUJA REALTORS PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. Parkal-K. Agun. Adv. for Pehhaner

9341210037

Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD. Registry is directed to issue notices to them.

Posted to 22.03.2017.

MEMBER (J)

MEMBER (T)